

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 537 of 2000

Wednesday, this the 24th day of May, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. V. Rajagopalan,
S/o K. Vasudevan Unni,
TC.XI/464, D.B.R.A. 20,
Mullassery House, Nanthancode,
Kaudiar, Thiruvananthapuram-3 ..Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Director,
Dooradarshan Kendra,
Thiruvananthapuram.

2. Director General,
Dooradarshan,
Dooradarshan Bhavan, New Delhi.

3. Chief Executive Officer,
Prasar Bharathi Corporation, New Delhi.

4. Union of India, rep. by its Secretary,
Ministry of Information & Broadcasting,
New Delhi. Respondents

By Advocate Mrs Chithra Sunil, ACGSC

The application having been heard on 24th May, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is a casual Reporter-cum-Translator
in the Doordarshan Kendra, Thiruvananthapuram has filed this
application for a declaration that he is entitled to be
regularised under the scheme of regularisation at A2 and A3
and for a direction to the respondents to take action
accordingly as also to dispose of A4 to A6 representations
made by the applicant in this behalf.

..2..

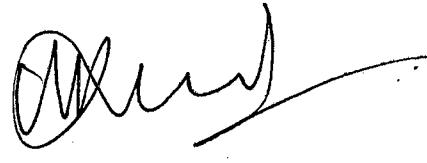
2. When the application came up for admission, Mrs. Chithra Sunil, ACGSC took notice on behalf of the respondents. The counsel on either side agreed that the original application can be disposed of by directing the 3rd respondent to consider A6 representation and give the applicant an appropriate reply within a reasonable time.

3. In the light of the submission of the learned counsel on either side, we dispose of this application with a direction to the 3rd respondent to consider the A6 representation and to give an appropriate reply to the applicant within a period of three months from the date of receipt of a copy of this order. No costs.

Wednesday, this the 24th day of May, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

ak.

List of Annexures referred to in this Order:

1. A2 - True copy of the Scheme vide OM No. 2(3) B6. SI dated 9-6-92 issued by the 2nd respondent.
2. A3 - True copy of the Office Memorandum No. 2(3)/86-SI dated 17-3-94 issued by the 2nd respondent.
3. A4 - True copy of the representation dated 22-3-99 to the 4th respondent.
4. A5 - True copy of the representation dated 20-3-2000 to the 2nd respondent.
5. A6 - True copy of the representation dated 1-5-2000 to the 3rd respondent.